

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 5820/2023 in C.P. (IB)/1598(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

**NAME OF THE PARTIES:- IA 5820/2023 Amresh Shukla Vs. Bank of
Maharashtra
IN THE MATTER OF
Bank of Maharashtra
V/s
Navbharat Press Bhopal Private Limited**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Sachin Patil I/b Nitesh Agarwal appeared for the Financial Creditor.

IA 5820 of 2023:- Counsel, Gulfam Khan appeared for the Applicant through VC.

A perusal of the record reveals that the right to file a reply on behalf of the Respondent has already been forfeited vide order dated 09.05.2024. Counsel for the Applicant seeks time to argue the matter as the arguing Counsel is not available. At request of the Applicant list this matter for hearing on **23.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)